## "ADVERTISEMENT NOTICE"

The High Court of Himachal Pradesh invites online applications from the eligible desirous candidates for filling-up the following existing and future vacancies of Class-III category, on the Establishment of High Court:-

| S1. <br> No. | Name of post | Number of vacancies | Pay Band/Pay Scale \& Grade Pay etc. | Educational Qualification/ Eligibility Criteria |
| :---: | :---: | :---: | :---: | :---: |
| 1 | Clerk/ Proof Reader (Class-III) | 17 <br> (Seventeen) clear-cut: (11 UR, 2 SC, 1 ST, 2 EWS, $1 \mathrm{PH})$ <br> 2 (Two) anticipated: (1UR, 1 SC) | On regular basis, in the pay Band of Rs. 5910-20200 + Rs. 1900/Grade Pay + 400/- Sectt. Pay plus usual allowance | Possessing Graduation Degree from a recognised University. |

The number of vacancies, as shown above, may increase or decrease in future, due to administrative exigencies.

The applications are acceptable only in online mode. The desirous candidate(s) may use the recruitment web portal link at Url. i.e. https://hphcrecruitment.in as well as another relevant link provided on High Court Website i.e. http://hphighcourt.nic.in on or before 12.11.2021

For detailed information with regard to the Important Instructions, Rules \& Regulations, Syllabus, fee structure, examination schedule and mode of fee payment etc., the candidates are advised to read carefully the relevant information with utmost care which are available at the above given web links on our website before applying through online mode.

The examination fee for the candidates applying online against the advertised vacancy is Rs.340/- (plus GST as applicable) for General (UR) category and Rs. 190/- (plus GST as applicable) for all other reserved categories other than General (UR) category who deserve fee relaxation/exemption under the Rules and the same shall have to be paid ONLY IN ONLINE MODE. The fee, paid once, shall not be refunded to the candidate, in any case.

Age of the candidate should not be less than 18 year or more than 45 years as on 1 st January, 2021. However, in case, the candidate belongs to any reserved category, the relaxation in upper age limit shall be permissible as may be prescribed by the Govt. of Himachal Pradesh from time to time for entry into service for the candidates belonging to such
categories.
The eligible candidates will ONLY be informed through Email and SMS alerts on their registered Email IDs and mobile numbers about the examination schedule etc. No separate communication/call letters etc. will be sent in offline mode. Therefore, the candidates are advised to fill-up their Email IDs and Mobile number(s) carefully and correctly while applying online. However, the candidate must have to bring along the duly filled-in

ADMIT CARD which is to be downloaded from our website from their individual login credentials, at the time of appearing in the exams/test as shall be conveyed to him/her, failing which they will not be allowed to appear in the test/exams.

## By Order

Registrar General

## Endst.No.HHC/Admn.2(21)/82-VI-

Dated: 17.09.2021.

## Copy forwarded to: -

1. All the District \& Sessions Judges in H.P., with a request to get the copy of the aforesaid Advertisement Notice affixed on the Notice Boards of their respective Courts.
2. All the District Employment Officers, in the State of H.P., with the request to sponsor the names of the eligible candidates and inform them to submit their applications online as mentioned in the advertisement failing which, they shall not be eligible to appear in screening test notwithstanding the fact that their names have been sponsored by the employment exchanges(s)/sub employment exchange(s).
3. The Central Project Coordinator, High Court of H.P., Shimla-171001, with a request to get uploaded the above advertisement notice on the High Court website under the relevant Link or Tabs.
4. Shri Ashok Chauhan, Project State Head, CSC-SPV for information with a request to activate the recruitment web portal log-in link provided at High Court Website till last date fixed for applying online on and after completion of all necessary updation/changes in software module with respect to the advertisement notice referred to above (THROUGH EMAIL ONLY).
5. Notice Board of High Court of Himachal Pradesh, Shimla-171 001.
